GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1440 TO BE ANSWERED ON THE 26Th JULY. 2022

PARAMPARAGAT KRISHI VIKAS YOJANA

1440. SHRI BASANTA KUMAR PANDA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the aims and objectives of the Paramparagat Krishi Vikash Yojana (PKVY);
- (b) the number of people benefited so far under the said yojana, State-wise including Kalahandi and Nawapada districts of Odisha; and
- (c) the total amount of funds allocated by the Government thereunder particularly for the State of Odisha?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): Government of India has been promoting Organic farming in the country through dedicated scheme namely Paramparagat Krishi Vikas Yojana (PKVY) since 2015-16. The scheme stresses on end to end support to organic farmers i.e from production to certification and marketing. Post harvest management support including processing, packing, marketing is made integral part of these schemes to encourage organic farmers.

Under PKVY, farmers are provided financial assistance of Rs 50,000 per hectare/ 3 years, out of which Rs. 31,000 (62%) is provided directly through DBT for inputs (bio fertilizers, bio-pesticides, organic manure, compost, vermi-compost, botanical extracts etc).

Aims and objectives of the PKVY Scheme:

- To promote natural resource based integrated and climate resilient sustainable farming systems that ensure maintenance and increase of soil fertility, natural resource conservation, on-farm nutrient recycling and minimize dependence of farmers on external inputs;
- To reduce cost of agriculture to farmers through sustainable integrated organic farming systems thereby enhancing farmer's net income per unit of land.

- To sustainably produce chemical free and nutritious food for human consumption.
- To protect environment from hazardous inorganic chemicals by adoption of ecofriendly low-cost traditional techniques and farmer friendly technologies.
- To bring large contiguous traditional/ default organic areas under organic certification and empowering the farmers of such areas with market linkages;
- To facilitate certification access to individual and small farmer groups not covered by any scheme.
- To empower farmers through their own institutional development in the form of clusters and groups with capacity to manage production, processing, value addition and certification management in value chain mode;
- To make farmers entrepreneurs through direct market linkages with local and export trade houses/ chains.
- Ensuring professional handholding for transforming so developed cluster into business enterprises for better value realization of their premium organic produce
- (b) & (c): A total amount of Rs 73.06 crore has been released to Odisha for 1040 clusters benefitting 39215 farmers including 924 farmers in Nawapada and 3608 farmers in Kalahandi district covering an area of 20800 ha since 2015-16 to till date.

The state-wise farmers benefited under PKVY is given at **Annexure – I.**

The state-wise farmers benefited under PKVY since 2015-16

SI. No.	Name of the State	Total no of farmers
1	Andhra Pradesh	265000
2	Bihar	21350
3	Chhattisgarh	60000
4	Gujarat	5000
5	Goa	25200
6	Haryana	1000
7	Jharkhand	50000
8	Karnataka	52250
9	Kerala	30950
10	Madhya Pradesh	191400
11	Maharashtra	80400
12	Odisha	39215
13	Punjab	17500
14	Rajasthan	307500
15	Tamil Nadu	15600
16	Telangana	34500
17	Uttar Pradesh	56000
18	West Bengal	6000
19	Assam	11000
20	Arunachal Pradesh	950
21	Mizoram	1700
22	Manipur	1500
23	Nagaland	1200
24	Sikkim	7500
25	Tripura	2500
26	Meghalaya	2250
27	Himachal Pradesh	14250
28	Jammu &Kashmir	1400
29	Uttarakhand	224250
30	Andman & Nicobar	3400
31	Daman & Diu	2750
32	Dadar Nagar	25000
33	Delhi	25000
34	Puducherry	400
35	Chandigarh	3250
36	Lakshadweep	6750
37	Ladakh	12500
	Total	1606415
